

DIVISION BENCH
COURT - II

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/22(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND MARCH 2024, 10:30 A.M

IN THE MATTER OF	RAMESH CHANDRA AGARWAL VS MTL INDUSTRIES PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Shahid Khan, Adv.] For the Petitioner

Mr. Ankit Misra, Pr. CS] For the Respondent No.2

Mr. Saket Singh, Adv.] For the Respondent No.3

Mr. Ankur Goel, Adv.]

ORDER

1. Learned Counsel for the Respondent No.3 present. None for the Petitioner.
2. List this matter on **15th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**